

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item **18**
C.P.(IB)255/MB/2022

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **24.08.2022**

NAME OF THE PARTIES: - **Nilam Mittal**

V/s

Omkar Realtors & Developers Pvt Ltd

Appearance (via video-conference):

For the Applicant : None present

For the Respondent : Adv Mohanish Chaudhari a/w Advocate
Surendra Vishwakarma

Section 7 of the IBC, 2016

ORDER

Court convened through virtual hearing, however, the matter
could not be heard due to paucity of time. List this matter on 21.09.2022

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Jagdish

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)